## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 30/17 in CP 5/17	-	For order	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1

RAJESH S.
ADVOCATE

Kespondent No 7

Mayesh

Counsel for petitioner is absent. Counsel for respondents are present. The matter is listed for further hearing.

All the IAs are also ordered to be listed along with the main petition.

List it on 05.03.2018.

MEMBER (T)

MEMBER (J)